



Honourable Mrs Justice Mridula Ramesh Bhatkar

B.A. (Hons.), B.J., LL.B.

2009

Honourable Mrs Justice Mridula Ramesh Bhatkar, B.A. (Hons), B.J., LL.B. born on May 28, 1957. She was enrolled as an Advocate on February 10, 1982 and practiced in Pune District in Civil, Criminal and Family Courts and specialized in Criminal and Civil matters. She worked in City Civil Court, Bombay, Special Judge, PC Act from 1996 to 1998, Civil Assignment from 1998 to 1999, special Judge, Women atrocities from 1999-2000, Civil-private parties from 2000 to 2002, Registrar(Judicial) High Court of Bombay till August, 2005, Civil Specific Relief MHADA matters from 3 months, Special Judge, CBI till April 2006, Special Judge, MCOC till 4th January, 2008 and District Judge (Principal), Kolhapur from January 5, 2008. She was appointed as an Additional Judge of the Bombay High Court on February 10, 2009.